CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.NO.1532/2004

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m pr}$... New Delhi, this the 28th day of June, 2004]

HON BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN HON BLE SHRI S.A.SINGH, MEMBER (A)

L.C. Jindal s/o Sh. F.C. Jindal r/o 4. Partap Nagar, Jail Road New Delhi - 64. ... Applicant

(By Advocate: Sh. Yogesh Sharma)

Versus

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- 1. Union of India through
 The Secretary
 Department of Science & Technology
 Ministry of Science & Technology
 Technology Bhawan, New Mehrauli Road
 New Delhi 16.
- 2. Director General of Meteorology
 India Meteorological Department
 Mausam Bhawan, Lodhi Road
 New Delhi 03. ... Respondents

ORDER (Oral)

W Justice V.S. Aggarwal:-

By virtue of the present application, the applicant seeks a direction to the respondents to consider his claim for promotion to the post of Director from the date his junior persons have been promoted and also to grant him full pay and allowances of the post of Metereologist Gr.I from 1.10.1996.

- 2. In this regard, the applicant admittedly has submitted a representation copy of which is Annexure-A1. We are informed that decision has not been taken.
- 3. Taking stock of these facts, it is directed that Director General of Metereology would consider

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the said representation of the applicant and pass an appropriate speaking order preferably within four months of the receipt of the certified copy of the present order and communicate it to the applicant. OA is disposed of.

(S.A.Singh) Member (A)

(V.S. Aggarwal) Chairman

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